

SPECIAL BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/249(KB)2019
IA(I.B.C)/657(KB)2022,
IA(I.B.C)/915(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MARCH, 2023, 10:30 A.M

IN THE MATTER OF	PUNJAB NATIONAL BANK VS PROGRESS CULTIVATION LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physical)

Mr. Udit Agarwal, Adv. : For Liquidator
Mr. Pankaj Kedia, Liquidator in person

ORDER

1. Ld. Counsel for the Liquidator present. Liquidator present in person.
2. IA(I.B.C)/657(KB)2022, IA(I.B.C)/915(KB)2022
 - i. Let an appropriate affidavit of service be filed as the present affidavit does not mention the status of the person who is filing this affidavit.
 - ii. Post these IAs on **17/04/2023**.

**Satya Ranjan Prasad
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**